(ङ) इस योजना के लिये कितनी भूमि अलाट की गई है ?

निर्माण, आवास तथा सम्भरण मंत्रालय में उपमंत्री (श्री इकबाल सिंह) : (क) इस सम्बन्ध में एक प्रस्ताव विचाराधीन है ।

(ख) जी हां ।

(ग) भूमि के समतल हो जाने तथा सड़कें बन जाने के बाद प्लाटों को बेच देने का प्रस्ताव है । इस स्थिति पर प्रीमियम का 40 प्रतिशत वसूल करने तथा शेष को विकास की प्रगति के अनुसार किस्तों में वसूल करने का प्रस्ताव है । लेकिन प्लाटों का कब्जा केवल तभी देने का प्रस्ताव है जब कि विकास पूरा हो जाये ।

(घ) कोई समय सीमा निर्धारित नहीं की जा सकती । किन्तु दिल्ली में आवास समस्या को हल करने के सभी संभव प्रयत्न किये जा रहे हैं ।

(ङ) इस योजना के लिए कोई विशेष भूमि आवंटित नहीं की गयी है ।

विदेशी ऋण

306. श्री ओंकार सिंह :
श्री हुकम चन्द कछवाय :

क्या वित्त मंत्री 30 मार्च, 1967 के तारांकित प्रश्न संख्या 157 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) विदेशों से लिये गये ऋण पर 1 अक्तूबर, 1966 तक विदेशों को कितना वार्षिक ब्याज दिया जाता है; और

(ख) कब तक इन ऋणों का भुगतान पूरा हो जायेगा ?

उप-प्रधान मंत्री और वित्त मंत्री (श्री मोरारजी देसाई) : (क) विदेशों से लिए गये ऋणों पर देय वार्षिक ब्याज, समय-समय पर ली गयी रकमों और प्रत्येक ऋण के अधीन वापस की गयी रकमों पर निर्भर करेगा । जैसा कि नीचे दिखाया गया है, चालू वर्ष अर्थात् 1967—68 में ब्याज की अदायगी के रूप में 164.80 करोड़ रुपया दिये जाने का अनुमान है :—

	करोड़ रुपयों में
(1) विदेशी मुद्रा में वापस किये जाने वाले ऋणों पर ब्याज	110.32
(2) माल के निर्यात के रूप में वापस किये जाने वाले ऋणों पर ब्याज	11.79
(3) रुपयों में वापस किये जाने वाले ऋणों पर ब्याज	42.69
जोड़	164.80

(ख) भुगतान के पूरा होने का समय प्रत्येक ऋण के सम्बन्ध में अलग-अलग है । कुछ देशों तथा संस्थाओं ने वापसी की बहुत आसान शर्तों पर ऋण दिये हैं । 1 अक्तूबर, 1966 को बकाया ऋणों की वापसी के सम्बन्ध में अन्तिम अदायगी 2017 तक पूरी हो जायगी ।

Urban Drainage Schemes

307. **Shri Hukam Chand Kachwai:**
Shri Ram Singh Ayarwal:
Shri Nitiraj Singh Chaudhary:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether the recommendations of the Central Council of Health contained in Resolution No. 11(2) passed

at the 12th meeting held at Srinagar in 1964 regarding liberal assistance to drainage programme in urban areas have been accepted;

(b) if not, the reasons therefor; and

(c) whether Government propose to liberalise giving assistance by way of cent per cent grant for survey and investigation of urban drainage schemes?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) and (b). It is proposed to give grants to the State Governments during the Fourth Five Year Plan for the execution of their drainage schemes to the extent of 25 per cent to be shared equally by the Centre and the State Governments provided sewage is used for agricultural purposes. Necessary orders in this regard are expected to be issued shortly.

(c) It is proposed to set up Central Planning, Investigation and Design Circles in the various States with 100 Central assistance. These Circles will carry out survey and investigation of the Urban Drainage Schemes also.

Aid from Japan

308. Shri N. K. Sanghi:
Shri Ramachandra Veerappa:
Shri M. Rampure:
Shri Ebrahim Sulaiman Sait:
Shri Y. A. Prasad:

Will the Minister of Finance be pleased to state:

(a) whether the Japanese Government have promised to give aid to the extent of 67 million dollars to India for the current year; and

(b) if so, in what particular Industry the aid is likely to be utilised?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). In the Aid-India Consortium Meeting held in April, 1967, a target of approximately $1300 million as non-project aid (including foodstuffs) for 1967-68 was considered appropriate. Japan is expected, in pursuance of this, to maek available non-project aid but the amount of aid and the categories of goods to be purchased thereagainst are yet to be decided.

Import of Oil from Rumania

309. Shri N. K. Sanghi:
Shri Ramachandra Verrappa:
Shri M. Rampure:
Shri Ebrahim Sulaiman Sait:
Shri Y. A. Prasad:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether an agreement for the import of oil has been concluded with Rumania; and

(b) if so, the main features thereof?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramaiah): (a): Yes.

(b) The contracts provide for the import of 54,000 tonnes of Superior Kerosene and 50,000 tonnes of lubricating oils during 1967.

Visit by President of The World Bank to India

310. Shri N. K. Sanghi:
Shrimati Tarkeshwari Sinha:
Shri D. C. Sharma:
Shri Ram Kishan Gupta:
Shri Yashpal Singh:
Shri S. C. Samanta:
Shri Swell:
Shri Sidheshwar Prasad:
Shri Hem Raj:
Shri D. N. Patodia:
Shri S. M. Banerjee:
Shri Madhu Limaye:
Shri Ram Sewak Yadav:
Shri Baharaj Singh Bharati:
Shri George Fernandes:
Shri Molahu Prasad:
Shri Rabi Ray:
Shri Vasudevan Nair:
Shri C. Janardhanan:
Shri P. C. Adichan:
Shri K. Haldar:
Shri Nambiar: